

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 211 of 2020**

**IN THE MATTER OF:**

**Rana Sarkar**

**...Appellant**

**Versus**

**Asset reconstruction Company (India) Ltd. & Anr.**

**...Respondents**

**For Appellant: Mr. Indranil Ghosh and Mr. Palzer Moktan, Advocate.**

**For Respondent: Mr. Abhirup Dasgupta and Ishaan Dungal, Advocates for Respondent No. 1.**

**Mr. Kanishk Khetan, Advocate for RP/Respondent No. 2.**

**ORDER**

**04.03.2020** List the Appeal 'For Admission (After Notice)' on **9<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)